

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28794/2026 BLAPL/9824/2026	LAMBODAR MALLICK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /88 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000193/2026
2	D-BLAPL/28797/2026 BLAPL/9825/2026	EKALABYA KUMBHAR VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000031/2026
3	D-BLAPL/28284/2026 BLAPL/9826/2026	NAGA@SOMESH MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANGUL SADAR PS /595 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001540/2026
4	D-BLAPL/28818/2026 BLAPL/9827/2026	SAMPAD KUMAR DAS VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	Maitri Vihar PS /264 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000348/2025
5	D-BLAPL/28435/2026 BLAPL/9828/2026	KUKUNA BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	SPL.TASK FORCE /2 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000036/2025
6	D-BLAPL/28799/2026 BLAPL/9829/2026	ARABINDA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /93 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000021/2026
7	D-BLAPL/25439/2026 BLAPL/9830/2026	RANJAN RAJHANSA VS STAT OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BIRMAHARAJPUR /12 /2025 A.D.J.,SONEPUR(Sonepur) SC/0000039/2025
8	D-BLAPL/28438/2026 BLAPL/9831/2026	AKSHYA @ AKSHAYA KUMAR BINDHANI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	SPL.TASK FORCE /2 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000036/2025
9	D-BLAPL/28803/2026 BLAPL/9832/2026	RADHESHYAM KARJI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /215 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar Spl/0000177/2026
10	D-BLAPL/28804/2026 BLAPL/9833/2026	ASWINI KUMAR PATRA @ PATRO VS STATE OF ODISHA	HARIPAD MOHANTY VS	NIMAKHANDI /361 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000048/2026
11	D-BLAPL/27755/2026 BLAPL/9834/2026	SARASWATI SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CANTONMENT ROAD /146 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000249/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/28919/2026 BLAPL/9835/2026	LULU SAHU@RAHUL SAHU VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BURLA /353 /2026 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000527/2026
13	D-BLAPL/28017/2026 BLAPL/9836/2026	ASHOK NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /325 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000316/2026
14	D-BLAPL/28081/2026 BLAPL/9837/2026	JHABAR SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /29 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000075/2026
15	D-BLAPL/26110/2026 BLAPL/9838/2026	JAGABANDHU MALIK @ MALLIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	SORO /1091 /2025 J.M.F.C.,SORO(Baleshwar) CT/0002065/2025
16	D-BLAPL/28809/2026 BLAPL/9839/2026	ANIL RAM VS STATE OF ODISHA	ARUN KUMAR PATRA VS	NARLA /184 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000406/2026
17	D-BLAPL/27225/2026 BLAPL/9840/2026	SANOJ KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000033/2026
18	D-BLAPL/28105/2026 BLAPL/9841/2026	TOFAN@TOPHAN KUMAR NANDI@JHADIA@TAPAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /177 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000606/2026
19	D-BLAPL/28259/2026 BLAPL/9842/2026	BAPI @ RAJU PATRA VS STATE OF ODISHA	BINI MISHRA VS	KARANJIA /219 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000058/2025
20	D-BLAPL/28811/2026 BLAPL/9843/2026	JAGA BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /246 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0001107/2026
21	D-BLAPL/28385/2026 BLAPL/9844/2026	BHOBANA MALLIK @ KALANDI VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /156 /2026 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000050/2026
22	D-BLAPL/28431/2026 BLAPL/9845/2026	NARAYAN SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BARGARH SADAR /231 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0001030/2026
23	D-BLAPL/27851/2026	MIR SAMIR	RAJENDRA NARAYAN ROUT	DHAMNAGAR /241 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9846/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BHADRAK(B
24	D-BLAPL/28501/2026 BLAPL/9847/2026	BISHNU MELEKA VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000086/2026 BANDHUGOAN /25 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kora
25	D-BLAPL/28145/2026 BLAPL/9848/2026	SATYABRATA BEHERA VS STATE OF ODISHA	SASHIDHAR RANJIT VS	Spl/0000021/2026 NCB BHUBANESWAR /10 /2026 SPECIAL JUDGE, NILGIRI(Baleshwar)
26	D-BLAPL/28816/2026 BLAPL/9849/2026	RAJ DALABEHERA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	Spl/0000006/2026 KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha)
27	D-BLAPL/28615/2026 BLAPL/9850/2026	RAMAKANTA TADA VS STATE OF ODISHA	SUBHANKAR PRUSTY VS	ST/0000024/2024 JANKIA P.S. /527 /2026 J.M.F.C.,KHURDA(Khordha)
28	D-BLAPL/28638/2026 BLAPL/9851/2026	SUBHARANSU SEKHAR SUNA VS STATE OF ODISHA	BIKASH KARNA VS	GR/0001188/2026 MANAMUNDA /311 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
29	D-BLAPL/28222/2026 BLAPL/9852/2026	PARTHA SARATHI BARIK VS STATE OF ODISHA	BISHNU MOHAN MOHAPATRA VS	Spl/0000194/2026 TIHIDI /252 /2026 S.D.J.M.,BHADRAK(Bhadrak)
30	D-BLAPL/28645/2026 BLAPL/9853/2026	SARAJA KUMAR SAHOO @ SAROJ VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	GR/0001738/2026 CHANDANPUR /98 /2026 1ST A.D.J., PURI(Puri)
31	D-BLAPL/28269/2026 BLAPL/9854/2026	SUKANTA DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	ST/0000325/2026 KONARK /233 /2026 J.M.F.C.,KONARK(Puri)
32	D-BLAPL/28695/2026 BLAPL/9855/2026	DILLIP DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	GR/0000640/2026 / /0 SPECIAL JUDGE ASKA(Ganjam)
33	D-BLAPL/28817/2026 BLAPL/9856/2026	SANIA CHALLAN @ SANIA CHALANA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	2(A)CC/0000032/2025 ORKEL /81 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
34	D-BLAPL/28564/2026 BLAPL/9857/2026	SUSIL BARIK VS	BIKASH KARNA VS	Spl/0000066/2022 KANTAMAL /193 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/28605/2026 BLAPL/9858/2026	STATE OF ODISHA RASHMIKANTA BARIK VS	DEEPAK RANJAN PARIDA VS	Spl/0000188/2026 / /0 DIST.&SESSIONS JUDGE,KENDRAPARA
36	D-BLAPL/28606/2026 BLAPL/9859/2026	STATE OF ODISHA MOSA MAJHI VS	JYOTIRMAYA SAHOO VS	TR/0000108/2026 ADVA /61 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
37	D-BLAPL/28822/2026 BLAPL/9860/2026	STATE OF ODISHA SEIKH AFTAB @ SK. AFTAB VS	BHABANI SHANKAR DASPARIDA VS	Spl/0000039/2026 DHANUPALI /208 /2024 A.D.J.,SAMBALPUR(Sambalpur)
38	D-BLAPL/28648/2026 BLAPL/9861/2026	STATE OF ODISHA KULU @ ROMIYA KUMAR DAS VS	SANDEEP RAJ PANDA VS	ST/0000361/2024 NIALI /620 /2026 J.M.F.C.,NIALI(Cuttack)
39	D-BLAPL/28826/2026 BLAPL/9862/2026	STATE OF ODISHA PRASANT SAHU @ PRASHANT SAHU VS	AMULYA RATNA PANDA VS	GR/0000601/2026 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
40	D-BLAPL/28828/2026 BLAPL/9863/2026	STATE OF ODISHA CHANDRA SEKHAR BALIARSINGH VS	AMULYA RATNA PANDA VS	2(A)CC/0000027/2026 BAMUNIGAM /26 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
41	D-BLAPL/28831/2026 BLAPL/9864/2026	STATE OF ODISHA BABULU BEHERA @ BABU @ BABU BEHERA VS	SHIBANI SHANKAR PRADHAN VS	Spl/0000123/2026 PURUNAKATAK /179 /2026 SPECIAL JUDGE,BAUDH(Baudh)
42	D-BLAPL/28867/2026 BLAPL/9865/2026	STATE OF ODISHA LINGARAJ SAHU VS	BIKASH KARNA VS	Spl/0000124/2026 KANTAMAL /201 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
43	D-BLAPL/28927/2026 BLAPL/9866/2026	STATE OF ODISHA PURNA CHANDRA KHETI VS	BIKASH KARNA VS	Spl/0000196/2026 KANTAMAL /129 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
44	D-BLAPL/28719/2026 BLAPL/9867/2026	STATE OF ODISHA SANI BEHERA VS	SURENDRA MOHANTY VS	Spl/0000160/2026 HIRAKUD /210 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR
45	D-BLAPL/28929/2026 BLAPL/9868/2026	STATE OF ODISHA BISWANATH DHADA @ KABULA VS	DALIRANI BEHURAY VS	ST/0000033/2026 BHADRAK TOWN /174 /2026 S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0000735/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/28790/2026 BLAPL/9869/2026	MATI SINGH BHUMIA @ MATISING BHUMIA VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /255 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000020/2026
47	D-BLAPL/28791/2026 BLAPL/9870/2026	RAJU NAMA @ RAJU NAMO VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /438 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000050/2026
48	D-BLAPL/25082/2026 BLAPL/9871/2026	SUSANTA MOHARANA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000183/2026
49	D-BLAPL/27537/2026 BLAPL/9872/2026	AJAY KUMAR CHHOTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHOUDWAR /340 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK Spl/0000015/2025
50	D-BLAPL/28792/2026 BLAPL/9873/2026	BIDYADHAR PATRA @ GADADHAR PATRA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /41 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamara) Spl/0000076/2025
51	D-BLAPL/27843/2026 BLAPL/9874/2026	PRABHAT@PRAVAT KUMAR NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /150 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000094/2015
52	D-BLAPL/28939/2026 BLAPL/9875/2026	MAHAMMAD DURGA VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /98 /2026 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000045/2026
53	D-BLAPL/28796/2026 BLAPL/9876/2026	KAPILA PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /148 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000136/2026
54	D-BLAPL/28879/2026 BLAPL/9877/2026	SANATAN NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000073/2026
55	D-BLAPL/28880/2026 BLAPL/9878/2026	SUMIT KUMAR NANDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
56	D-BLAPL/28995/2026 BLAPL/9879/2026	MD. NAFIS@NAFIS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHAMPUA /244 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kandhamara) GR/0000439/2026
57	D-BLAPL/28937/2026	SUSANTA KUMAR NAG	SARAT KUMAR JENA	G.R.P.S. (TITILAGARH) /96 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9880/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000043/2026
58	D-BLAPL/29005/2026 BLAPL/9881/2026	VENKATESH TRM@TRM VENKATESH VS UNION OF INDIA	ARYA TRIPATHY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000065/2026
59	D-CMAPL/42700/2026 CMAPL/132/2026	PADMANABHA SAHU VS STATE OF ODISHA	ADV. VS	// () //
60	D-CMP/43819/2026 CMP/1642/2026	SUMKUIAR MADHAP VS TINTUS ORAM	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR() CS/0000011/2018
61	D-CMP/41878/2026 CMP/1643/2026	DAMAYANTI PANDA VS THE CENTRAL WAREHOUSING CORPORATION	DHANANJAYA MUND VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) EP/0000053/2004
62	D-CMP/44986/2026 CMP/1644/2026	PUSPA SAMAL VS PARADEEP OXYGEN PVT. LTD., CUTTACK	SATYA SMRUTI MOHANTY VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000089/2025
63	D-CMP/44446/2026 CMP/1645/2026	BHAGABAT MALLICK VS SANTILATA DAS	DEEPAK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CMA/0000141/2024
64	D-CMP/44585/2026 CMP/1646/2026	RAMAKANTA PRADHAN VS ITISHREE PADHI	SAIBRATA RATH VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000238/2024
65	D-CMP/43080/2026 CMP/1647/2026	SANWARMAL MODI VS RADHA DEVI (DEAD)	BIBHUTI BHUSAN MISHRA 2 VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK TS/0000225/1985
66	D-CMP/41451/2026 CMP/1648/2026	MUSTARI BIBI VS SK.INUS BOX	AJIT CH MOHAPATRA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0003982/2014
67	D-CMP/43827/2026 CMP/1649/2026	SANAI @ SONADEI JANI VS DHANAI JANI	AGNIHOTRA SAHU VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000261/2017
68	D-CMP/44061/2026 CMP/1650/2026	KAILASH CHANDRA SAHOO VS	VISWAJEET MALLICK VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/42667/2026 CMP/1651/2026	SAROJ KUMAR SAHOO SULOCHANA DAS VS BANAMALI MALLIK	TUSAR KUMAR MISHRA VS	Fao/0000021/2025 // CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000096/2023
70	D-CMP/38383/2026 CMP/1652/2026	BIBHUDUTTA DAS VS PRANANATH DAS	AJAYA KUMAR JENA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000180/2024
71	D-CMP/44872/2026 CMP/1653/2026	SITAKANTA BADHEI@SANTOSH BADHAI VS AJIT SINGH	JAGANNATH BHUYAN VS	// DISTRICT AND SESSIONS JUDGE,JHARASANKH Fao/0000011/2025
72	D-CMP/44861/2026 CMP/1654/2026	BASANTI ROUT VS KADAM RASUL BIJE, CUTTACK, REPRESENTED THOROUGH THE COMMISSIONER BOARD OF WAKFS, CUTTACK	SANDEEP RATH VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) TS/0000228/2001
73	D-CONTC/44875/2026 CONTC/6633/2026	PRADIPTA KUMAR MAHANA VS BASANTA NAYAK, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
74	D-CONTC/44876/2026 CONTC/6634/2026	PARBATI DAS VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //
75	D-CONTC/44879/2026 CONTC/6635/2026	DURGA SHANKAR SENAPATI VS SAMBIT KUMAR NAYAK, TAHASILDAR, BALASORE	ADV. VS	// 0 //
76	D-CONTC/44886/2026 CONTC/6636/2026	BIBHUTI BHUSAN DAS VS AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER, GANJAM	ADV. VS	// 0 //
77	D-CONTC/44890/2026 CONTC/6637/2026	SHASANKA MOHANTY VS DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
78	D-CONTC/44895/2026 CONTC/6638/2026	SARADHAMANI MUDULI VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //
79	D-CONTC/44902/2026 CONTC/6639/2026	SANKAR PRASAD ADHIKARI VS BHUPENDRA SINGH POONIA, I.A.S	DURGESH NARAYAN RATH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/44914/2026 CONTC/6640/2026	ARUN KUMAR BEHERA VS DR.PABITRA MOHAN SAMAL (OSJS), THE PRINCIPAL SECRETARY, LAW DEPT., KHORDHA	ADV. VS	// 0 //
81	D-CONTC/44942/2026 CONTC/6641/2026	NARENDRA PRASAD NAYAK VS SUDHANSU SINGH, DEPUTY INSPECTOR GENERAL, GROUP CENTRE BHUBANESWAR	AUROVINDA MOHANTY VS	// 0 //
82	D-CONTC/45044/2026 CONTC/6642/2026	GITANJALI PUROHIT VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //
83	D-CONTC/45048/2026 CONTC/6643/2026	PRAKASH CHANDRA SINGH VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //
84	D-CONTC/43590/2026 CONTC/6644/2026	SADANANDA NAYAK VS S.GIRIDHARA, B.E.O., KASHINAGAR, GAJAPATI	SARADA DASH VS	// 0 //
85	D-CONTC/28130/2026 CONTC/6645/2026	DURJYODHANA SAHOO VS SUVRANSU SAHOO,TAHASILDAR, DASARATHPUR	ADV. VS	// 0 //
86	D-CONTC/44813/2026 CONTC/6646/2026	JAGANNATH TRIPATHY VS SIBASHISH PARIDA, TAHASILDAR, JATNI	SUDEEPTA KUMAR SINGH VS	// 0 //
87	D-CONTC/45069/2026 CONTC/6647/2026	LOKANATH DASH VS ROHIT KUMAR LENKA, DIRECTOR OF MINES,ODISHA,BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/45074/2026 CONTC/6648/2026	BIRENDRA KUMAR DHAR VS ROHIT KUMAR LENKA, DIRECTOR OF MINES,ODISHA,BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/45107/2026 CONTC/6649/2026	BHAGYARATHI PATTANAYAK VS NALINIKANTA PRADHAN, ENGINEER IN CHIEF CUM SECRETARIAT TO GOVT. WORKS DEPT., ODISHA	ADV. VS	// 0 //
90	D-CONTC/45139/2026 CONTC/6650/2026	SWARNALATA SAHOO VS N.S.THIRAMALA NAYAK, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., KHORDHA	ADV. VS	// 0 //
91	D-CONTC/45143/2026	WALI KISHORE MOHANTY	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6651/2026	VS SUBHA SARMA, I.A.S	VS	0 //
92	D-CONTC/45153/2026 CONTC/6652/2026	SWAGATIKA SAHOO VS BHASKAR JYOTI SHARMA, IAS	ADV. VS	// 0 //
93	D-CONTC/45171/2026 CONTC/6653/2026	SUDARSAN SAHOO VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
94	D-CONTC/45192/2026 CONTC/6654/2026	BASANTA KUMAR SWAIN VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
95	D-CONTC/45225/2026 CONTC/6655/2026	SMRUTIREKHA KAR VS BIRENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
96	D-CONTC/42660/2026 CONTC/6656/2026	ABHIMANYU NAIK VS MANOJ SATYAWAN MAHAJAN, COLLECTOR AND D.M., KORAPUT	ADV. VS	// 0 //
97	D-CONTC/45438/2026 CONTC/6657/2026	PADMABATI MOHANTY VS DR.SUNIL KUMAR AGRAWALLA, SUPDT., SARDAR VALLABH BHAI PATEL PEDIATRIC HOSPITAL, CUTTACK	ADV. VS	// 0 //
98	D-CRLA/27487/2026 CRLA/898/2026	CHANDAN SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	BALIKUDA /327 /2024 AD-HOC A.D.J.(FTSC),JAGATSINGHPUR Spl/0000070/2024
99	D-CRLA/26798/2026 CRLA/899/2026	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /2 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000001/2024
100	D-CRLA/26822/2026 CRLA/900/2026	BADAL KUMAR SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	GHATAGAON /26 /2026 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000002/2026
101	D-CRLA/27421/2026 CRLA/901/2026	HRUDAYA CHANDRA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /642 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000045/2024
102	D-CRLA/27207/2026 CRLA/902/2026	MADHUSUDAN MURMU VS	SK. ZAFARULLA VS	KHUNTA /328 /2022 A.D.J.,UDALA(Mayurbhanj)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/22130/2026 CRLA/903/2026	STATE OF ODISHA RAJAT KUMAR MAHAPATRA VS	JYOTIRMAYA SAHOO VS	ST/0000007/2025 K.NUAGAON /211 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR
104	D-CRLA/27638/2026 CRLA/904/2026	STATE OF ODISHA RATAN NAYAK VS	BASUDEV PUJARI VS	ST/0000316/2023 MALKANGIRI /297 /2019 DISTRICT AND SESSIONS JUDGE,MALANGIRI
105	D-CRLMC/26873/2026 CRLMC/3498/2026	STATE OF ODISHA SATYABAN SENAPATI VS	SANJIT MISHRA VS	CT/0000046/2020 DELANGA /217 /2025 SPECIAL JUDGE (POCSO), PURI(Puri)
106	D-CRLMC/27280/2026 CRLMC/3499/2026	STATE OF ODISHA MANAS KUMAR MAHUNTA VS	PRASANTA KUMAR MOHANTY (2) VS	TR/0000079/2025 RAJAKANIKI /232 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR
107	D-CRLMC/28928/2026 CRLMC/3500/2026	STATE OF ODISHA BISWANATH SAHU VS	AMULYA RATNA PANDA VS	ST/0000088/2026 PHIRINGIA /122 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)
108	D-CRLMC/27539/2026 CRLMC/3501/2026	STATE OF ODISHA GADADHAR MOHANTY VS	SAMBIT BISWAL VS	Spl/0000109/2024 / /0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR
109	D-CRLMC/28936/2026 CRLMC/3502/2026	BISWANATH BHOI MANIKANTA BOSE VS	BISWA RANJAN DAS VS	CRA/0000024/2026 BERHAMPUR TOWN /126 /2021 S.D.J.M.,BERHAMPUR(Ganjam)
110	D-CRLMC/28441/2026 CRLMC/3503/2026	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	PARTHA SARATHI DAS VS	GR/0001095/2021 KEONJHAR TOWN /21 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(DIST)
111	D-CRLMC/28962/2026 CRLMC/3504/2026	STATE OF ODISHA TRIBENI SAHU VS	SAILABALA JENA VS	GR/0000062/2025 PARLAKHEMUNDI /254 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA
112	D-CRLMC/28517/2026 CRLMC/3505/2026	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	PARTHA SARATHI DAS VS	GR/0000529/2025 KEONJHAR TOWN /512 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(DIST)
113	D-CRLMC/29016/2026 CRLMC/3506/2026	STATE OF ODISHA SUBRAT KUMAR DASH VS	SAMIR KUMAR BEHERA VS	GR/0000947/2026 / /0 J.M.F.C.,KUJANG(Jagatsinghapur) ICC/0000085/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/24485/2026 CRLMC/3507/2026	DIBYAJIT PATRA @ KALIA VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	Bamapada (Industrial Area) /7 /2018 C.J.M.,BALASORE(Baleshwar) CT/0000163/2018
115	D-CRLMC/29079/2026 CRLMC/3508/2026	IPPILI SANYASI RAJU@ I.SANYASI RAJU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	S.P.(CID-CRL),CUTTACK /10 /2011 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) ICC/0000006/2024
116	D-CRLMC/25913/2026 CRLMC/3509/2026	RAMESH MAHAPATRA VS DEPUTY REGISTRAR OF COMPANIES-CUM-DEPUTY OFFICIAL LIQUIDATOR	SARAT KUMAR GAJENDRA, SR.ADV. VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000002/2025
117	D-CRLMC/28608/2026 CRLMC/3510/2026	CHIDATMIKA KHATUA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	SAHID NAGAR P.S. /547 /2017 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0005292/2017
118	D-CRLMC/29057/2026 CRLMC/3511/2026	BABULA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKI /45 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K GR/0000045/2021
119	D-CRLMC/26709/2026 CRLMC/3512/2026	PRASANT DAS VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	MANCHESWAR P.S. /47 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000052/2024
120	D-CRLMC/28560/2026 CRLMC/3513/2026	L. SUNIL BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SEA BEACH /149 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000079/2025
121	D-CRLMC/26080/2026 CRLMC/3514/2026	MINATI MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) ICC/0000054/2016
122	D-CRLMC/28948/2026 CRLMC/3515/2026	SANANDA BEHERA VS STATE OF ODISHA	UMESH CHANDRA BISWAL VS	BOUDH /89 /2015 DISTRICT & SESSIONS JUDGE,BOUDH(Q ST/0000101/2015
123	D-CRLMC/27712/2026 CRLMC/3516/2026	SURESH SAHOO VS STATE OF ODISHA	PRAVIN KUMAR HOTA VS	UDITNAGAR /334 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000117/2023
124	D-CRLMC/29035/2026 CRLMC/3517/2026	BHUBAN PALTA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BISOI /7 /2011 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP GR/0000020/2011
125	D-CRLMC/26887/2026	MAHESH PANIGRAHI	T.NARAYANA MURTY	KORAPUT TOWN /231 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3518/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) GR/0000700/2024
126	D-CRLMC/29177/2026 CRLMC/3519/2026	BISWANATH MULIA@KUNA VS STATE OF ODISHA	SATYABRATA DASH VS	BADAGODA P.S. /85 /2019 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000149/2019
127	D-CRLMC/29231/2026 CRLMC/3520/2026	AMULYA KUMAR SETHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.,ROURKELA(Sundargarh) ICC/0000305/2016
128	D-CRLMC/28472/2026 CRLMC/3521/2026	BIJAY KUMAR PRUSTY@BIJAYA KUMAR SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /261 /2009 J.M.F.C.,RANPUR(Nayagarh) GR/0000260/2009
129	D-CRLMC/28470/2026 CRLMC/3522/2026	PRASANTA PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /60 /2019 J.M.F.C.,TANGI(Khordha) GR/0000075/2019
130	D-CRLMC/28467/2026 CRLMC/3523/2026	BASANT KUMAR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /49 /1999 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000118/2021
131	D-CRLMC/24058/2026 CRLMC/3524/2026	ASHUTOSH NAYAK VS SHRADHANJALI NAYAK@SHRADHANJALI NAYAK	SUSHANTA HARICHANDAN VS	SECTOR-3 /151 /2022 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0002377/2022
132	D-CRLMC/28983/2026 CRLMC/3525/2026	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /276 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001929/2024
133	D-CRLMP/27469/2026 CRLMP/1586/2026	KEDARESWAR PRUSTY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /374 /2026 () //
134	D-CRLMP/27655/2026 CRLMP/1587/2026	SANJEET MOHARANA VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //
135	D-CRLMP/26190/2026 CRLMP/1588/2026	SUBHADRA PARIDA VS STATE OF ODISHA	KALPANA NAYAK VS	/ /0 () //
136	D-CRLMP/27268/2026 CRLMP/1589/2026	VICTIM VS	BYOMAKESH TRIPATHY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/26585/2026 CRLMP/1590/2026	STATE OF ODISHA GEETANJALI KAR VS	ATMAJIT MANMITH DAS VS	// / /0 0
138	D-CRLMP/28683/2026 CRLMP/1591/2026	STATE OF ODISHA PANKAJINI NAIK VS	BIJAYA KUMAR BEHERA VS	// / / 0
139	D-CRLMP/28396/2026 CRLMP/1592/2026	STATE OF ODISHA MANORANJAN DAKUA VS	BRAHMANANDA TRIPATHY VS	// / /0 0
140	D-CRLMP/28359/2026 CRLMP/1593/2026	MAMALI DAKUA RATIKANTA MAJHI VS	PRADEEP KUMAR DAS VS	// / /0 0
141	D-CRLMP/28516/2026 CRLMP/1594/2026	STATE OF ODISHA MILAN KUMAR SETHY VS	BYOMAKESH TRIPATHY VS	// / /0 0
142	D-CRLMP/26435/2026 CRLMP/1595/2026	STATE OF ODISHA JYOTI RANJAN SENAPATI VS	KSHIROD KUMAR PAHIL VS	// / /0 0
143	D-CRLMP/28514/2026 CRLMP/1596/2026	STATE OF ODISHA RAGHUNATH PATRA VS	BYOMAKESH TRIPATHY VS	// / /0 0
144	D-CRLMP/27164/2026 CRLMP/1597/2026	STATE OF ODISHA PRIYANKA BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 0
145	D-CRLMP/28453/2026 CRLMP/1598/2026	STATE OF ODISHA BUDHI BABANA BEHERA VS	SADAYA LAXMI PATNAIK VS	// / /0 0
146	D-CRLMP/27560/2026 CRLMP/1599/2026	STATE OF ODISHA KOTAK MAHINDRA BANK LTD., MUMBAI VS	DEVI PRASAD TRIPATHY VS	// / /0 S.D.J.M.,BERHAMPUR(Ganjam)
147	D-CRLMP/27827/2026 CRLMP/1600/2026	SUPERINTENDENT OF POLICE, BERHAMPUR APURI JAGDISH VS	SWOYAM PRABHU JENA VS	ICC/0000099/2024 / /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R
		APURI SUNITHA		CRMC/0000046/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/29012/2026 CRLMP/1601/2026	RASHMITA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
149	D-CRLMP/28694/2026 CRLMP/1602/2026	INFORMANT VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	/ /0 0 //
150	D-CRLMP/26853/2026 CRLMP/1603/2026	DANIEL EKKA VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	SAMBALPUR VIGILANCE /40 /2014 0 //
151	D-CRLMP/27315/2026 CRLMP/1604/2026	SUNIA SETHY VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	PIPLI /479 /2026 0 //
152	D-CRLMP/27118/2026 CRLMP/1605/2026	JYOTI GUPTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
153	D-CRLMP/28477/2026 CRLMP/1606/2026	SABITA SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 0 //
154	D-CRLMP/23921/2026 CRLMP/1607/2026	SAROJINI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /632 /2023 0 //
155	D-CRLMP/26345/2026 CRLMP/1608/2026	M/S. KARAM CHAND THAPAR @ BROS (COAL SALES) LTD., KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	EOW,BHUBANESWAR /16 /2014 0 //
156	D-CRLMP/24451/2026 CRLMP/1609/2026	MUKESH KUMAR JAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TITILAGARH /3 /2025 0 //
157	D-CRLMP/24198/2026 CRLMP/1610/2026	INFORMANT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	FATEGARH /237 /2026 0 //
158	D-CRLMP/27513/2026 CRLMP/1611/2026	RINI MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	/ /0 0 //
159	D-CRLMP/26347/2026	M/S. KARAM CHAND THAPAR @ BROS (COAL SALES) LTD., KOLKATA	SARADA PRASANNA SARANGI	EOW,BHUBANESWAR /16 /2014

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1612/2026	VS STATE OF ODISHA	VS	() //
160	D-CRLREV/28362/2026 CRLREV/729/2026	SARBESWAR BHOLA VS DHANESWAR BHOLA	SAUBHAGYA KETAN NAYAK VS	JANKIA P.S. /328 /2023 J.M.F.C.,KHURDA(Khordha) ICC/0000006/2024
161	D-CRLREV/28005/2026 CRLREV/730/2026	TULASI DHANA SEKHAR VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	JANKIA P.S. /220 /2026 J.M.F.C.,KHURDA(Khordha) MIS.CASE/0000053/2026
162	D-CRLREV/27963/2026 CRLREV/731/2026	DEBAPRASAD JENA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /30 /2003 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000030/2003
163	D-CRLREV/28012/2026 CRLREV/732/2026	MITHUN KUMAR JENA VS DEBASMITA SWAIN	RANJAN KUMAR ROUT VS	// 3RD A.D.J., CUTTACK(Cuttack) CRA/0000020/2024
164	D-CRLREV/29181/2026 CRLREV/733/2026	LAKHA URMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /53 /2009 A.D.J.,BOUDH(Baudh) CRA/0000028/2011
165	D-LAA/37293/2026 LAA/163/2026	GENERAL MANAGER, E.CO. RAILWAY, BHUBANESWAR VS BHAGABAN SAHOO	ALOK KUMAR MOHANTY (SR. PANEL COUNSEL) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S) LA/0000141/2023
166	D-MACA/43646/2026 MACA/933/2026	MOHAN GORADA VS DEBENDRA MAJHI	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000277/2019
167	D-MACA/42903/2026 MACA/934/2026	M/S.ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS SUKANTI NAYAK	PRAKASH KUMAR MOHANTY VS	// 3RD M.A.C.T.,PURI(Puri) MACT/0000014/2015
168	D-MACA/42691/2026 MACA/935/2026	MANAGER LEGAL THE ORIENTAL INSURANCE CO.LTD ,BHUBANESWAR VS SATYAJIT NAYAK	SOMNATH ROY VS	// 6TH M.A.C.T.,KHURDA(Khordha) Mac/0000114/2020
169	D-MACA/42974/2026 MACA/936/2026	NARAYAN JANI VS SAROJ KUMAR PRADHAN	RAJIB LOCHAN PATTNAIK VS	// A.D.J.,ASKA(Ganjam) Mac/0000035/2022
170	D-MACA/42983/2026 MACA/937/2026	PADMA BAG VS	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/42978/2026 MACA/938/2026	RAMISETTY SRINIVASA RAO KAJAL BHAINSA VS ASWINI PRADHAN	DEBASISH PATNAIK VS	Mac/0001320/2020 // IV M.A.C.T,CUTTACK(Cuttack) Mac/0000259/2021
172	D-MACA/44981/2026 MACA/939/2026	THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO, LTD(T.P CLAIM CELL) VS PRADYUMNA SAHOO	KHORDHA VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000079/2020
173	D-MATA/44748/2026 MATA/324/2026	BARUN PRADHAN VS BABITA PRADHAN	KODANDA KUMAR BHUYAN VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CP/0000093/2023
174	D-MATA/22894/2026 MATA/325/2026	DR. SATYA RANJAN SAHU VS DR. MONALISA PRADHAN	EKTA AGARWAL VS	// JUDGE FAMILY COURT,BHUBANESWAR(Bhubaneswar) CP/0000496/2018
175	D-MATA/17205/2026 MATA/326/2026	ASWINI KUMAR SAHOO VS MAMATA SAHOO	ARUPA NANDA DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000093/2019
176	D-RPFAM/44606/2026 RPFAM/260/2026	PRACHEE PRADHAN VS JAGAT JEEVAN SAHOO	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CRMC/0000001/2025
177	D-RPFAM/44018/2026 RPFAM/261/2026	TULSI MEHER VS CHERU MEHER	SHYAM SUNDAR TRIPATHY VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CRMC/0000031/2025
178	D-RSA/42986/2026 RSA/487/2026	BASANTI SAHOO VS SHYAMSUNDAR SAHOO	SOUMYA MISHRA VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000051/2025
179	D-RSA/42203/2026 RSA/488/2026	BATA @ BATAKRUSHNA MALLIK VS BAIKUNTHA MALLIK	ASIT KUMAR JENA VS	// A.D.J.,CHANDIKHOLE(Jajapur) RFA/0000027/2020
180	D-RSA/42443/2026 RSA/489/2026	PRADEEP KUMAR MOHANTY VS SAROJINI SAHOO	ACHYUTANANDA PATTANAIAK VS	// 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) RFA/0000057/2016
181	D-RSA/44897/2026 RSA/490/2026	SUSAMA PRADHAN VS SOUDAMINI SWAIN	SANGRAM SENAPATI VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000008/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RSA/44980/2026 RSA/491/2026	SANGHAMITRA PANDA VS SANJAY KUMAR PANDA	DEBASISH SAMAL VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000073/2024
183	D-TRP(C)/44655/2026 TRP(C)/301/2026	BINITA SAMAL VS DIBYENDU NAYAK	AJAYA NAYAK VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000850/2025
184	D-TRP(C)/45409/2026 TRP(C)/302/2026	LOPAMUDRA SARANGI VS BINAY KANT MISHRA	BHASKAR CHANDRA PANDA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000642/2025
185	D-WA/41358/2026 WA/1321/2026	SHILPA SUMAN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
186	D-WA/41361/2026 WA/1322/2026	NIRUPAMA JENA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
187	D-WA/38372/2026 WA/1323/2026	STATE OF ODISHA VS NAKHETRA MALINI PATRNAIK	SARBESWAR BEHERA,A.G.A VS	// 0 //
188	D-WA/44949/2026 WA/1324/2026	COMMISSIONER KATAKA MUNICIPAL CORPORATION , KATAKA VS BASANTA KUMAR BEHERA	DEBASIS NAYAK VS	// 0 //
189	D-WP(C)/43778/2026 WP(C)/31101/2026	MIHIR KUMAR SARANGI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
190	D-WP(C)/43787/2026 WP(C)/31102/2026	RAMA CHANDRA BHANJA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
191	D-WP(C)/44784/2026 WP(C)/31103/2026	SUVALAXMI MAJHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
192	D-WP(C)/43000/2026 WP(C)/31104/2026	MINAKHI BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
193	D-WP(C)/43794/2026	RAGHUNATHA BARIK	PRASANTA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31105/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/45029/2026 WP(C)/31106/2026	ADITYA KUMAR PRADHAN VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
195	D-WP(C)/44075/2026 WP(C)/31107/2026	SUBASH CHANDRA ROUT VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
196	D-WP(C)/45203/2026 WP(C)/31108/2026	OMM BABA SANIDEB WSHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
197	D-WP(C)/43007/2026 WP(C)/31109/2026	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
198	D-WP(C)/44255/2026 WP(C)/31110/2026	ARJUN CHANDRA MOHANTA VS INSPECTOR GENERAL OF REGISTRATION BOARD OF REVENUE ODISHA, CUTTACK	RANJIT KESHARI SAMAL VS	// 0 //
199	D-WP(C)/45202/2026 WP(C)/31111/2026	MAA TARINI SHG, BONTH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
200	D-WP(C)/44765/2026 WP(C)/31112/2026	BHARATEE PANIGRAHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
201	D-WP(C)/44691/2026 WP(C)/31113/2026	PRANABANDHU SITHA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	// 0 //
202	D-WP(C)/44305/2026 WP(C)/31114/2026	BALARAM PANIGRAHI VS STATE OF ODISHA	NALINI KANTA DASH VS	// 0 //
203	D-WP(C)/42359/2026 WP(C)/31115/2026	GANGA SYAM PRADHAN VS MAHANADI COALFIELDS LIMITED, TALCHER	BIBHU PRASAD PANDA VS	// 0 //
204	D-WP(C)/42015/2026 WP(C)/31116/2026	SRIKANTA SAHOO VS	SAROJ KUMAR PADHI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/41197/2026 WP(C)/31117/2026	STATE OF ODISHA DASARATHA PRADHAN VS	KAPILA CHARAN NAYAK VS	// // 0
206	D-WP(C)/42019/2026 WP(C)/31118/2026	STATE OF ODISHA PRABHUNATH SHARMA VS	SAROJ KUMAR PADHI VS	// // 0
207	D-WP(C)/44520/2026 WP(C)/31119/2026	STATE OF ODISHA ASHOK KUMAR SINGH VS	PRAVASH CHANDRA JENA VS	// // 0
208	D-WP(C)/42387/2026 WP(C)/31120/2026	STATE OF ODISHA SANDHYA BASANTARA VS	JYOTIRMAYA SAHOO VS	// // 0
209	D-WP(C)/39794/2026 WP(C)/31121/2026	STATE OF ODISHA SATYAJIT NATH VS	SUBHENDU KUMAR NAYAK VS	// // 0
210	D-WP(C)/44524/2026 WP(C)/31122/2026	STATE OF ODISHA KAMAL LOCHAN SING VS	PRAVASH CHANDRA JENA VS	// // 0
211	D-WP(C)/42390/2026 WP(C)/31123/2026	STATE OF ODISHA MANJU DEI VS	JYOTIRMAYA SAHOO VS	// // 0
212	D-WP(C)/44531/2026 WP(C)/31124/2026	STATE OF ODISHA AMITABH SINGH VS	PRAVASH CHANDRA JENA VS	// // 0
213	D-WP(C)/42916/2026 WP(C)/31125/2026	STATE OF ODISHA SITA SAHOO VS	ANJAN KUMAR BISWAL VS	// // 0
214	D-WP(C)/44534/2026 WP(C)/31126/2026	RESERVE BANK OF INDIA, BHUBANESWAR GANESH CHANDRA DAS VS	PRAVASH CHANDRA JENA VS	// // 0
215	D-WP(C)/43102/2026 WP(C)/31127/2026	STATE OF ODISHA RASHMITA MALLICK VS	KRUSHNA CHANDRA RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/44592/2026 WP(C)/31128/2026	LAKSHMIDHAR BISWAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
217	D-WP(C)/38008/2026 WP(C)/31129/2026	TRUPTI MOHANTY VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
218	D-WP(C)/44656/2026 WP(C)/31130/2026	THAMPAS SOREN VS TATA STEEL LTD.,JAMSHEDPUR	BHAWANI SANKAR PANIGRAHI VS	// 0 //
219	D-WP(C)/43108/2026 WP(C)/31131/2026	MUKTESWAR MEHER VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
220	D-WP(C)/43112/2026 WP(C)/31132/2026	BALARAM HANTAL VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
221	D-WP(C)/43342/2026 WP(C)/31133/2026	HADIBANDHU BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
222	D-WP(C)/44750/2026 WP(C)/31134/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
223	D-WP(C)/44479/2026 WP(C)/31135/2026	KAPILASH COLLEGE OF NURSING, DHENKANAL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
224	D-WP(C)/37851/2026 WP(C)/31136/2026	BHARAT CHANDRA JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
225	D-WP(C)/42201/2026 WP(C)/31137/2026	KRUSHNA PARIDA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// 0 //
226	D-WP(C)/45106/2026 WP(C)/31138/2026	D.SANTOSH KUMAR PATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
227	D-WP(C)/45148/2026	ASITA KUMAR NAYAK	ALOK KUMAR PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31139/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44866/2026	ANIL KUMAR SAGAR	SAILABALA JENA	//
	WP(C)/31140/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/45311/2026	BINAYA KUMAR PANDA	SANTOSH KUMAR MAHANTY	//
	WP(C)/31141/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/42217/2026	RASMI RAJGURU	RASMI RAJGURU	//
	WP(C)/31142/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/41033/2026	PADMANAVA SAHOO	JAYASHREE BISWAL	//
	WP(C)/31143/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/43680/2026	BHAGIRATHI SHUKLA	PARTHA SARATHI DAS	//
	WP(C)/31144/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/43526/2026	CHANDRAKALA BEJ	DR. BESURA DAS	//
	WP(C)/31145/2026	VS UNION BANK OF INDIA, BALASORE	VS	0 //
234	D-WP(C)/44743/2026	PURNA CHANDRA SAHOO	DIGAMBARA MISHRA	//
	WP(C)/31146/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/43098/2026	ASHOK KUMAR JENA	KRUSHNA CHANDRA RATH	//
	WP(C)/31147/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/44916/2026	PREMANANDA PATEL	KOUSIK ANANDA GURU	//
	WP(C)/31148/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/43529/2026	PRAFULLA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/31149/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/44388/2026	BABITA SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/31150/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/45002/2026 WP(C)/31151/2026	STATE OF ODISHA NIRAKAR BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	GOPABANDHU DASH VS	// // 0 //
240	D-WP(C)/43520/2026 WP(C)/31152/2026	REENA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
241	D-WP(C)/44553/2026 WP(C)/31153/2026	DIPTI RANI MAHANTY VS CHIEF MANAGER, UNION BANK OF INDIA,BERHAMPUR,GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
242	D-WP(C)/44922/2026 WP(C)/31154/2026	DR.MANISH KUMAR THACKER VS M/S. CHOLAMANDALAM INVESTMENTNT AND FINANCE COMPANY LTD., CHENNAI	SIDHARTHA DAS VS	// 0 //
243	D-WP(C)/44995/2026 WP(C)/31155/2026	CHINTADA VENKATARAMANA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
244	D-WP(C)/45011/2026 WP(C)/31156/2026	SRIDHAR MOHANTY VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
245	D-WP(C)/44465/2026 WP(C)/31157/2026	M/S.J.K.MEDICAL SYSTEMS, BHUBANESWAR VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
246	D-WP(C)/43843/2026 WP(C)/31158/2026	TARAKANTA THANAPATI VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //
247	D-WP(C)/43498/2026 WP(C)/31159/2026	SAILENDRA KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
248	D-WP(C)/44924/2026 WP(C)/31160/2026	ARJUNI CHARAN MOHAPATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
249	D-WP(C)/44570/2026 WP(C)/31161/2026	SHANKAR SING VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/43940/2026 WP(C)/31162/2026	ABDUL NABI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
251	D-WP(C)/45204/2026 WP(C)/31163/2026	SIRIDI SAI WSHG, BHANDARIPOKHARI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
252	D-WP(C)/44971/2026 WP(C)/31164/2026	SAIBANI GOUDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
253	D-WP(C)/44983/2026 WP(C)/31165/2026	BABAJI GOUDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
254	D-WP(C)/45013/2026 WP(C)/31166/2026	SUDARSAN BISWAL VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
255	D-WP(C)/44213/2026 WP(C)/31167/2026	M/S.MAHANADI COALFIELDS LIMITED, ANGUL VS STATE OF ODISHA	RAKESH SHARMA VS	// 0 //
256	D-WP(C)/44852/2026 WP(C)/31168/2026	BISWA RANJAN SAHU VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
257	D-WP(C)/45102/2026 WP(C)/31169/2026	JUDHISTHIR ROUT VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
258	D-WP(C)/45089/2026 WP(C)/31170/2026	PATRI PAL SERVICE CO-OPERATIVE SOCIETY LTD.,BALASORE VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
259	D-WP(C)/45286/2026 WP(C)/31171/2026	M/S KARUNA, RAIKIA, KANDHAMAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
260	D-WP(C)/44973/2026 WP(C)/31172/2026	D.RABINDRA PATRO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
261	D-WP(C)/44066/2026	SABITRI MURMU	PRAFULLA CHANDRA ACHARYA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31173/2026	VS	VS	0
		SUB-COLLECTOR, BARLPADA CUM CHAIRMAN RMC, BETNOTI		//
262	D-WP(C)/44506/2026	SHIBA PRASAD MOHANTY	KAMALAKANTA NAYAK	//
	WP(C)/31174/2026	VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA		//
263	D-WP(C)/44272/2026	DEEPAK JENA	KAPILA CHARAN NAYAK	//
	WP(C)/31175/2026	VS	VS	0
		SANYASI CHANDRA PANDA		//
264	D-WP(C)/44689/2026	PRASANNA PATRO	SOUMYA MISHRA	//
	WP(C)/31176/2026	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/44976/2026	D.GANGADHAR PATRO	SOUMYA MISHRA	//
	WP(C)/31177/2026	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/40626/2026	JAMUNA SAHU	PRASANTA KUMAR JOSHI	//
	WP(C)/31178/2026	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/44550/2026	RUSHI PRASAD NAHAK	KISHORE KUMAR MISHRA	//
	WP(C)/31179/2026	VS	VS	0
		CHIEF MANAGER, UNION BANK OF INDIA, BERHAMPUR		//
268	D-WP(C)/44808/2026	DILLIP KUMAR BHOI	SANGRAM JENA	//
	WP(C)/31180/2026	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/44978/2026	D.GUPTESWAR PATRO	SOUMYA MISHRA	//
	WP(C)/31181/2026	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/45007/2026	KRUSHNA CHANDRA MALLICK	ALOK KUMAR PANDA	//
	WP(C)/31182/2026	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/44739/2026	RINA GOUDA	HEMANTA KUMAR ROUT	//
	WP(C)/31183/2026	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/44590/2026	URMILA NAYAK	DURGA PRASANA DAS	//
	WP(C)/31184/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/44778/2026 WP(C)/31185/2026	PRINCIPAL SECRETARY, FOOD SUPPLY AND CONSUMER WELFARE DEPARTMENT, GOVT. OF ODISHA DR. MAMATA SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //
274	D-WP(C)/39189/2026 WP(C)/31186/2026	PRATIMA SAMANTARAY @ BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
275	D-WP(C)/44337/2026 WP(C)/31187/2026	TAPAS KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
276	D-WP(C)/44346/2026 WP(C)/31188/2026	BHOLESWAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
277	D-WP(C)/44828/2026 WP(C)/31189/2026	DILLIP MUNDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
278	D-WP(C)/44340/2026 WP(C)/31190/2026	KAMALA KANTA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
279	D-WP(C)/42503/2026 WP(C)/31191/2026	HEMALATA KUMAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
280	D-WP(C)/44888/2026 WP(C)/31192/2026	RAHASA BADHAI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
281	D-WP(C)/44970/2026 WP(C)/31193/2026	SAIBANI GOUDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
282	D-WP(C)/44669/2026 WP(C)/31194/2026	UDAYANATH SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
283	D-WP(C)/44789/2026 WP(C)/31195/2026	SURJAYKANTA MALIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/44365/2026 WP(C)/31196/2026	MD.ASEQUAR REHEMAN VS REGIONAL MANAGER, STATE BANK OF INDIA, PURI	GOPINATH MISHRA VS	// 0 //
285	D-WP(C)/42514/2026 WP(C)/31197/2026	SANGHAMITRA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
286	D-WP(C)/43238/2026 WP(C)/31198/2026	MANAGING COMMITTEE OF UTKALMANI BIDYAPITHA, CUTTACK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	D-WP(C)/44969/2026 WP(C)/31199/2026	P.JAYADEV PATRO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
288	D-WP(C)/44032/2026 WP(C)/31200/2026	THAKUR CHARAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
289	D-WP(C)/45482/2026 WP(C)/31201/2026	VITARCHHA BHABANI SANKAR MOHAPATRA VS THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI	RAGHUNATH BISWAL VS	// 0 //
290	D-WP(C)/44880/2026 WP(C)/31202/2026	SHANTI LUHA VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
291	D-WP(C)/45108/2026 WP(C)/31203/2026	LALIT MOHAN PATRO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
292	D-WP(C)/45330/2026 WP(C)/31204/2026	BUDHIRAM NAHAKA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
293	D-WP(C)/45162/2026 WP(C)/31205/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
294	D-WP(C)/44896/2026 WP(C)/31206/2026	CHATURBHUJA BADHAI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
295	D-WP(C)/45154/2026	RABINDRA KUMAR MOHANTY	DIPTI RANJAN BHOKTA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31207/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/43243/2026	KRUPASINDHU BHOLA@BHOL	PADMANAVA JENA	//
	WP(C)/31208/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/44919/2026	DHRUBA CHARAN MALLIK	KUNAL KUMAR SWAIN	//
	WP(C)/31209/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/43249/2026	SUGRIBA MEHER	SAROJA KANTA SAMAL	//
	WP(C)/31210/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/45158/2026	RABINDRA KUMAR MOHANTY	ABHAY KHANDELWAL	//
	WP(C)/31211/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/45010/2026	RASIKA MOHAN PATTANAYAK	JYOTI PATNAIK	//
	WP(C)/31212/2026	VS UNION OF INDIA	VS	0 //
301	D-WP(C)/44923/2026	BHABANI SANKAR ROUT	KUNAL KUMAR SWAIN, P.N.MOHANTY, U.CHHOTRAY	//
	WP(C)/31213/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/45283/2026	SANTOSH KUMAR SATAPATHY	TUSHAR KANTA NAYAK	//
	WP(C)/31214/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/45483/2026	RINKI BHAINSAL	MANAS RANJAN PRADHAN	//
	WP(C)/31215/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/44939/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BAILO, KEONJHAR	DILLIP KUMAR MOHAPATRA	//
	WP(C)/31216/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/45109/2026	LALIT MOHAN PATRO	SOUMYA MISHRA	//
	WP(C)/31217/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/44672/2026	V. MANOJ KUMAR PATRO	SOUMYA MISHRA	//
	WP(C)/31218/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/35044/2026 WP(C)/31219/2026	STATE OF ODISHA ASWINI KUMAR SENAPATI VS	MANOJ KUMAR MOHANTY VS	// // 0
308	D-WP(C)/42769/2026 WP(C)/31220/2026	STATE OF ODISHA BIPIN DAS VS	ASHOK KUMAR SAHOO VS	// // 0
309	D-WP(C)/45174/2026 WP(C)/31221/2026	STATE OF ODISHA BRANCH MANAGER, PUNJAB NATIONAL BANK, HEMGIRI BRANCH VS	ANJAN KUMAR BISWAL VS	// // 0
310	D-WP(C)/42949/2026 WP(C)/31222/2026	STATE CONSUMER DISPUTES REDRESSAL COMMISSION, ODISHA, CUTTACK TOTA RAMA RAO VS	SUSHANTA KUMAR MISHRA VS	// // 0
311	D-WP(C)/44616/2026 WP(C)/31223/2026	STATE OF ODISHA PRADEEP KUMAR PANY VS	KUNAL KUMAR SWAIN VS	// // 0
312	D-WP(C)/44681/2026 WP(C)/31224/2026	STATE OF ODISHA D. SANTOSH KUMAR PATRA VS	SOUMYA MISHRA VS	// // 0
313	D-WP(C)/43204/2026 WP(C)/31225/2026	STATE OF ODISHA PRADEEP KUMAR BISWAL VS	DILIP KUMAR SAHU VS	// // 0
314	D-WP(C)/45166/2026 WP(C)/31226/2026	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	ABHAY KHANDELWAL VS	// // 0
315	D-WP(C)/43977/2026 WP(C)/31227/2026	STATE OF ODISHA ASWINI KUMAR DAS VS	AJAYA KUMAR TRIPATHY VS	// // 0
316	D-WP(C)/44952/2026 WP(C)/31228/2026	STATE OF ODISHA RAKESH KUMAR ROUT VS	LAXMINARAYAN PATEL VS	// // 0
317	D-WP(C)/44760/2026 WP(C)/31229/2026	STATE OF ODISHA ASHOK KUMAR MISHRA VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/45095/2026 WP(C)/31230/2026	ABHAYA JENA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, PURI	SURESH CHANDRA DASH VS	// 0 //
319	D-WP(C)/45075/2026 WP(C)/31231/2026	R.RAJENDRA PRASAD VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
320	D-WP(C)/44944/2026 WP(C)/31232/2026	SUBASH CHANDRA AGARWAL VS ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1), SAMBALPUR	ABHISEK AGARWAL VS	// 0 //
321	D-WP(C)/43439/2026 WP(C)/31233/2026	PADMALAYA SHG, BARGARH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
322	D-WP(C)/44931/2026 WP(C)/31234/2026	SWAPNESWAR SAHOO VS STATE OF ODISHA	RAMA KRUSHNA PATTANAIAK VS	// 0 //
323	D-WP(C)/45487/2026 WP(C)/31235/2026	SATRUGHNA PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
324	D-WP(C)/44652/2026 WP(C)/31236/2026	HIMANSHU MAJHI VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
325	D-WP(C)/45489/2026 WP(C)/31237/2026	FALGUNI PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
326	D-WP(C)/45488/2026 WP(C)/31238/2026	DAMODAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
327	D-WP(C)/44634/2026 WP(C)/31239/2026	SKD ASSOCIATES, CUTTACK VS STATE HEAD, CHOLAMANDALAM INV FIN CO.LTD, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
328	D-WP(C)/44773/2026 WP(C)/31240/2026	RAJANI KANTA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	D-WP(C)/45380/2026	LAXMIDHAR UPADHYAYA	GYANA RANJAN SETHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31241/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/45027/2026 WP(C)/31242/2026	MANOJ KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
331	D-WP(C)/45112/2026 WP(C)/31243/2026	GOBARDHAN PARIDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
332	D-WP(C)/45306/2026 WP(C)/31244/2026	SRIKANTA BEURA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
333	D-WP(C)/45144/2026 WP(C)/31245/2026	PRADYASA PRADHAN VS THE BOARD OF SECONDARY EDUCATION, ORISSA, CUTTACK	LAXMINARAYAN PATEL VS	// 0 //
334	D-WP(C)/27568/2026 WP(C)/31246/2026	SATYABHAMA DAS VS CHIEF EXECUTIVE OFFICER, TPNODL, BHUBANESWAR	RAMAKANTA PANDA VS	// 0 //
335	D-WP(C)/45212/2026 WP(C)/31247/2026	DURGESH MEHER VS STATE OF ODISHA	DEEPAJ SAHU VS	// 0 //
336	D-WP(C)/42017/2026 WP(C)/31248/2026	JAYARAM DALEI VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
337	D-WP(C)/45280/2026 WP(C)/31249/2026	ANIL KUMAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
338	D-WP(C)/44990/2026 WP(C)/31250/2026	ASHA PANIGRAHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
339	D-WP(C)/44442/2026 WP(C)/31251/2026	SUBHENDU @ SUBHANDU KUMAR SAMAL VS MAHINDRA AND MAHINDRA FINANCE LTD., KENDUJHAR	SARADA DASH VS	// 0 //
340	D-WP(C)/45484/2026 WP(C)/31252/2026	RABINDRA NAIK VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/39279/2026 WP(C)/31253/2026	STATE OF ODISHA ANASUYA PATTANAIAK VS	PRASANTA KUMAR JENA VS	// // 0
342	D-WP(C)/44363/2026 WP(C)/31254/2026	STATE OF ODISHA SARBESWAR BALIARSINGH VS	SAMBIT PANIGRAHI VS	// // 0
343	D-WP(C)/44756/2026 WP(C)/31255/2026	NATIONAL LEGAL SERVICES AUTHORITY, NEW DELHI MADHUSUDAN KANHAR VS	MANAS PATI VS	// // 0
344	D-WP(C)/41844/2026 WP(C)/31256/2026	STATE OF ODISHA SUNAMANI BEHERA @ SUNA BEHERA VS	GIRIDHARI SINGH VS	// // 0
345	D-WP(C)/45282/2026 WP(C)/31257/2026	STATE OF ODISHA MANOJ KUMAR PANDA VS	TUSHAR KANTA NAYAK VS	// // 0
346	D-WP(C)/43836/2026 WP(C)/31258/2026	STATE OF ODISHA BIJAYA KUMAR CHOUDHURY VS	KOUSIK ANANDA GURU VS	// // 0
347	D-WP(C)/40176/2026 WP(C)/31259/2026	STATE OF ODISHA HARIHAR DAS VS	SUMIT KUMAR MOHANTY VS	// // 0
348	D-WP(C)/44184/2026 WP(C)/31260/2026	SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI ASHOK KUMAR SETHY VS	LAXMINARAYAN PATEL VS	// // 0
349	D-WP(C)/45356/2026 WP(C)/31261/2026	AUTHORIZED OFFICER, THE URBAN CO-OPERATIVE BANK LTD.,CUTTACK KHAGAPATI GADAVA VS	KUNAL KUMAR SWAIN VS	// // 0
350	D-WP(C)/43582/2026 WP(C)/31262/2026	STATE OF ODISHA THE ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD(MARKFED), BHUNESWAR VS	MANAN SWARHOO VS	// // 0
351	D-WP(C)/45498/2026 WP(C)/31263/2026	THE STATE OF ODISHA M/S.TRIMURTY CHEMICALS INDUSTRIES, NEW INDUSTRIAL ESTATE, JAGATPUR, CHYAMK VS	SHYAM SUNDAR TRIPATHY VS	// // 0
		GOVT.OF INDIA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/45033/2026 WP(C)/31264/2026	RAGHUNATH BISWAL VS EXECUTIVE ENGINEER, (ELECTRICAL DIVISION) T.P.NORTHERN ODISHA, BALASORE	BISWAJIT MOHAPATRA VS	// 0 //
353	D-WP(C)/41209/2026 WP(C)/31265/2026	NIRANJAN JENA VS THE CENTRAL PUBLIC INFORMATION COMMISSION, NEW DELHI	JATINDRA KUMAR MOHAPATRA VS	// 0 //
354	D-WP(C)/42648/2026 WP(C)/31266/2026	KAILASH CHANDRA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
355	D-WP(C)/40979/2026 WP(C)/31267/2026	THE ZONAL MANAGER, UCO BANK, BALASORE VS BIDYADHAR MALLICK	BIBEKANANDA UDGATA VS	// 0 //
356	D-WP(C)/44552/2026 WP(C)/31268/2026	SUBHASH CHANDRA MOHANTY VS CHIEF MANAGER, UNION BANK OF INDIA	KISHORE KUMAR MISHRA VS	// 0 //
357	D-WP(C)/37660/2026 WP(C)/31269/2026	BABAJI CHARAN SAHOO VS M/S. SHIBANI ESTATES AND PROMOTERS PVT. LTD., BHUBANESWAR	CHITTA RANJAN NANDA VS	// 0 //
358	D-WP(C)/44455/2026 WP(C)/31270/2026	SYED SHAHARIYAR ALI VS SCHOOL MANAGEMENT COMMITTEE, ST. XAVIOR HIGH SCHOOL, CUTTACK	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
359	D-WP(C)/43231/2026 WP(C)/31271/2026	RASMITA PRADHAN VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
360	D-WP(C)/42355/2026 WP(C)/31272/2026	SATAMBER PRADHANI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
361	D-WP(C)/44820/2026 WP(C)/31273/2026	MAHESWAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
362	D-WP(C)/45146/2026 WP(C)/31274/2026	PRIYA RANJAN NAYAK VS CONTROLLER OF EXAMINATIONS, CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	CHITTA RANJAN LENKA VS	// 0 //
363	D-WP(C)/43172/2026	GAJAPATI SAHU	SASHIBHUSAN DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31275/2026	VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/43537/2026	SWARNALATA SAHU	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/31276/2026	VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/45275/2026	MAA VAISHNODEVI COLLEGE OF PHARMACY, BALASORE	OM SWARUP	//
	WP(C)/31277/2026	VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/44685/2026	D.SANTOSH KUMAR PATRA	SOUMYA MISHRA	//
	WP(C)/31278/2026	VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/42273/2026	PRADYUMNA KUMAR MISHRA	SANJIB MOHANTY	//
	WP(C)/31279/2026	VS	VS	0
		OUAT, BHUBANESWAR		//
368	D-WP(C)/45504/2026	KALAPALATA SAHOO	JANMEJAYA KATIKIA	//
	WP(C)/31280/2026	VS	VS	0
		UNION BANK OF INDIA		//
369	D-WP(C)/43183/2026	SUDHANSU SEKHAR DAS	BANABIHARI RAY	//
	WP(C)/31281/2026	VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/44303/2026	KISHNA SAHOO	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/31282/2026	VS	VS	0
		UNION OF INDIA		//
371	D-WP(C)/43325/2026	PRADIP KUMAR MUDULI	BIREN SANKAR TRIPATHY	//
	WP(C)/31283/2026	VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/44815/2026	LUDUKU BHOI @ BHUE	PABITRA KUMAR NAYAK	//
	WP(C)/31284/2026	VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/43298/2026	LILY PATRA	SAROJANANDA MISHRA	//
	WP(C)/31285/2026	VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/43933/2026	SANTOSH MOHAPATRA	DEBIDUTTA MOHAPATRA	//
	WP(C)/31286/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/45572/2026 WP(C)/31287/2026	STATE OF ODISHA MAA TARINI GOSEVA KENDRA, BHUBANESWAR VS	SAILAZA NANDAN DAS VS	// // 0
376	D-WP(C)/44413/2026 WP(C)/31288/2026	STATE OF ODISHA KSHIRODA CHANDRA MEKAP VS	ACHYUTANANDA PATTANAIAK VS	// // 0
377	D-WP(C)/44889/2026 WP(C)/31289/2026	STATE OF ODISHA ASHOK KUMAR NAIK VS	SRIKANTA KU. NATH VS	// // 0
378	D-WP(C)/45353/2026 WP(C)/31290/2026	STATE OF ODISHA RANJAN KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
379	D-WP(C)/45155/2026 WP(C)/31291/2026	STATE OF ODISHA PRATIVA SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
380	D-WP(C)/45285/2026 WP(C)/31292/2026	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
381	D-WP(C)/43434/2026 WP(C)/31293/2026	STATE OF ODISHA PRAVASINI MAHAPATRA VS	PRASANNA KUMAR BEHERA VS	// // 0
382	D-WP(C)/44111/2026 WP(C)/31294/2026	STATE OF ODISHA KRUSHNA CHANDRA BADU VS	RAJJEET ROY VS	// // 0
383	D-WP(C)/45333/2026 WP(C)/31295/2026	STATE OF ODISHA BINI SAHOO VS	SURESH CHANDRA DASH VS	// // 0
384	D-ABLAPL/27472/2026 ABLAPL/11023/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD SK. INTAJ ALI VS	JYOTIRMAYA SAHOO VS	// // 0
385	D-ABLAPL/27454/2026 ABLAPL/11024/2026	STATE OF ODISHA MANTU SAHU VS	KEDARNATH SAHOO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/27512/2026 ABLAPL/11025/2026	SK. ZAFAR HUSEN @ SK. JAFAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PATNA /186 /2025 () //
387	D-ABLAPL/27567/2026 ABLAPL/11026/2026	RATIKANTA PRADHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /385 /2026 () //
388	D-ABLAPL/28157/2026 ABLAPL/11027/2026	CHIKU @ HIMANSU KUMAR SENDHA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL TOWN /201 /2026 () //
389	D-ABLAPL/27767/2026 ABLAPL/11028/2026	GAGAN CHANDRA PALEI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
390	D-ABLAPL/28524/2026 ABLAPL/11029/2026	LILI DAS VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	BADAGADA /331 /2026 () //
391	D-ABLAPL/28781/2026 ABLAPL/11030/2026	KUNI BEHERA VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	BALANTA P.S. /455 /2026 () //
392	D-ABLAPL/27769/2026 ABLAPL/11031/2026	PRAKASH KUMAR NAYAK @ BABUNA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CRRI /63 /2026 () //
393	D-ABLAPL/28802/2026 ABLAPL/11032/2026	SUSAMA SAHOO VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	CUTTACK VIGILANCE /36 /2026 () //
394	D-ABLAPL/28196/2026 ABLAPL/11033/2026	ARATI MAHALIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /245 /2026 () //
395	D-ABLAPL/28271/2026 ABLAPL/11034/2026	MAMATA MOHANTY VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /21 /2026 () //
396	D-ABLAPL/27876/2026 ABLAPL/11035/2026	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /198 /2026 () //
397	D-ABLAPL/28386/2026	HAREKRUSHNA BHOL @ BANKULI	BHABANI SHANKAR DASPARIDA	SORO /666 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11036/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/28424/2026 ABLAPL/11037/2026	RAJ NARAYAN PATTNAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAIBAGA /46 /2018 () //
399	D-ABLAPL/27880/2026 ABLAPL/11038/2026	BHASKAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /198 /2026 () //
400	D-ABLAPL/28046/2026 ABLAPL/11039/2026	BARADA PRASAD SAHOO VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	TIRTOL /364 /2026 () //
401	D-ABLAPL/28400/2026 ABLAPL/11040/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /195 /2026 () //
402	D-ABLAPL/28464/2026 ABLAPL/11041/2026	SUBALA MALLIK VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	BINJHARPUR /436 /2026 () //
403	D-ABLAPL/28528/2026 ABLAPL/11042/2026	MANOJ KULDIP @ KULDEEP VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /72 /2026 () //
404	D-ABLAPL/28412/2026 ABLAPL/11043/2026	SANTOSH BASTI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /233 /2026 () //
405	D-ABLAPL/28633/2026 ABLAPL/11044/2026	SANJIB KUMAR SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	KHAPRAKHOL /189 /2026 () //
406	D-ABLAPL/28549/2026 ABLAPL/11045/2026	SATRUGHAN SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KHAPRAKHOL /189 /2026 () //
407	D-ABLAPL/28636/2026 ABLAPL/11046/2026	MADAN TAKRI VS STATE OF ODISHA	BISWAJIT SAHOO VS	CHITRAKONDA /70 /2019 () //
408	D-ABLAPL/28657/2026 ABLAPL/11047/2026	BHAGIRATHI DAS VS	AMLAN SHAKTI PAUL VS	BHARATPUR PS /746 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/28658/2026 ABLAPL/11048/2026	STATE OF ODISHA NISHANT KUMAR CHOUDHURY VS	SANJIT MISHRA VS	// / /0 ()
410	D-ABLAPL/28659/2026 ABLAPL/11049/2026	STATE OF WEST BENGAL BHAGIRATHI DAS VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /745 /2026 ()
411	D-ABLAPL/28558/2026 ABLAPL/11050/2026	STATE OF ODISHA JAGA MALLICK VS	PARSURAM PANDA VS	// GOBINDAPUR /182 /2026 ()
412	D-ABLAPL/28663/2026 ABLAPL/11051/2026	STATE OF ODISHA ASHOK @ ASHOKA KUMAR SETHY@ SETHI VS	DIBYA JYOTI SAHOO VS	// BARI RAMCHANDRAPUR /293 /2026 ()
413	D-ABLAPL/28668/2026 ABLAPL/11052/2026	STATE OF ODISHA RASHMIRANJAN MOHANTY @ JITU VS	RAJESH RANJAN SAHOO VS	// TIRTOL /419 /2026 ()
414	D-ABLAPL/28609/2026 ABLAPL/11053/2026	STATE OF ODISHA CHANDRAKANTA JENA VS	LALITENDU BHUYAN VS	// NANDIPADA /74 /2022 ()
415	D-ABLAPL/28677/2026 ABLAPL/11054/2026	STATE OF ODISHA BIKASH BEHERA VS	UMA SHANKAR PATEL VS	// SUNDARGARH TOWN /369 /2026 ()
416	D-ABLAPL/28610/2026 ABLAPL/11055/2026	STATE OF ODISHA MAMINEE DAS VS	PRAKASH KUMAR SAMAL VS	// TANGI /424 /2026 ()
417	D-ABLAPL/28680/2026 ABLAPL/11056/2026	STATE OF ODISHA SUDHANSU BEHERA VS	DEBASIS SAHOO VS	// KALINGA NAGAR /139 /2026 ()
418	D-ABLAPL/28980/2026 ABLAPL/11057/2026	STATE OF ODISHA CHANDRAKANTA BACHHA @ TIKU VS	GOKULANANDA SAHU VS	// PAIKMAL /232 /2026 ()
419	D-ABLAPL/28625/2026 ABLAPL/11058/2026	STATE OF ODISHA KANHU CHARAN MALLIK VS STATE OF ODISHA	JAGABANDHU ROUT VS	// BHADRAK RURAL /311 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/28687/2026 ABLAPL/11059/2026	SK. HAMRAJ VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /231 /2026 () //
421	D-ABLAPL/28758/2026 ABLAPL/11060/2026	BADAL BARIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	INDUASTRIAL,NISA /285 /2026 () //
422	D-ABLAPL/28895/2026 ABLAPL/11061/2026	NARESH PATRA @ LIPUA PATRA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /492 /2026 () //
423	D-ABLAPL/28972/2026 ABLAPL/11062/2026	SHANKAR NAYAK VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	BHARATPUR PS /759 /2026 () //
424	D-ABLAPL/28901/2026 ABLAPL/11063/2026	BADAL JENA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000149/2026
425	D-ABLAPL/28985/2026 ABLAPL/11064/2026	PANCHU NAIK @ ASHISH NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /182 /2026 () //
426	D-ABLAPL/29065/2026 ABLAPL/11065/2026	DHANESWAR KHATUA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KHUNTUNI /297 /2026 () //
427	D-ABLAPL/28993/2026 ABLAPL/11066/2026	BANAMBAR BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /38 /2026 () //
428	D-ABLAPL/29072/2026 ABLAPL/11067/2026	CHANDRA MOHAN PINGUA @ CHANDRAKANTA PINGUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /464 /2026 () //
429	D-ABLAPL/29073/2026 ABLAPL/11068/2026	PADMALOCHAN BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /250 /2026 () //
430	D-ABLAPL/28999/2026 ABLAPL/11069/2026	SAIRENDRI NAYAK VS STATE OF ODISHA(VIG.)	UMAKANTA BARIK VS	BALASORE VIGILANCE /9 /2019 () //
431	D-ABLAPL/29093/2026	BISWAJITA SINGH	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /538 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11070/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/29094/2026 ABLAPL/11071/2026	BADAL SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /711 /2026 () //
433	D-ABLAPL/28533/2026 ABLAPL/11072/2026	GOUTTAM MALIK @ GOUTAM KUMAR MALIK VS STATE OF ODISHA	ASWINI KUMAR CHOUDHURY VS	PATTAMUNDAI MODEL /390 /2026 () //
434	D-ABLAPL/29095/2026 ABLAPL/11073/2026	PREMANANDA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /228 /2026 () //
435	D-ABLAPL/29029/2026 ABLAPL/11074/2026	BHASKAR PATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /155 /2026 () //
436	D-ABLAPL/28940/2026 ABLAPL/11075/2026	PRAKASH MUDULI VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	/ /0 () //
437	D-ABLAPL/29096/2026 ABLAPL/11076/2026	NILANCHAL MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /285 /2026 () //
438	D-ABLAPL/28585/2026 ABLAPL/11077/2026	PANU @ PRANABANDHU NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /363 /2026 () //
439	D-ABLAPL/28882/2026 ABLAPL/11078/2026	DAYANIDHI GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /419 /2026 () //
440	D-ABLAPL/29097/2026 ABLAPL/11079/2026	PREMANANDA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /70 /2026 () //